

DIVISION BENCH
COURT - I

O-231

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/651(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MARCH, 2023, 10:30 A.M

IN THE MATTER OF	SUDHIR GOENKA VS DELITE PROPERTIES PVT. LTD & ORS.
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearances (via video conferencing/physical)

Mr. Avirup Chatterjee, Adv. : For Petitioner

Mr. Soumyajit Mishra, Adv. : For Respondents

ORDER

1. Ld. Counsel on both sides present.
2. Pleadings are complete. Post this matter on **13/04/2023**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)